tion of Assets and Liabilities

		eciaration of Asse	LO MILO MILO
· A 1	जीव (अग-)		Year2023
1	17 -19	क्सार् सिन्ही	n/daughter/wife of 2म भूमना पुसार सिन्हा
401	1 <sub>part</sub>	balanging	to विष्ठ विद्धान देखेग प्रश्ना
	aged	years, belonging	7710195
037:	service and presently	working as	The second secon

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

jiven)			पटनी	37	पुत्र	पुर्श
Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No. (i)	Cash	10.000/		100001	10000F	50001
<b>(III)</b>	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	B.01	Q.01 400001-	40000	HIL	טיע
(iii)	Bonds, Debentures and Shares in companies	NIL	MIL	ИIL	MIL	HIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	MIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	हुरी मार भारमील याउमील	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	100 100 CONDO L LAND	NIL	NIL	HIL
(vli)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## **Details of Immovable assets** B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	स्ट्रीफ स्ट्राड	۲۱۲	NIZ	, N12	×1n-
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	אוע	MIL	MIL	NIZ
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	मेर्डिया कार्य कार्य	NIL	NIL	אוג	NIL
(v)	Others (such as interest in property)	MIL	אוע	NIL	NIL	NIL

## I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	\$ · B · 1	
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	- NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	HIL	אוע
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	μIL	NIL
	(f) Other dues, If any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EJKPS-1642 K	AIN
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	ИIL	NIL
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

GPF/CPF/PRAN No.	:-	110093919368
Gender	:-	M (M/F)
Date of Birth		03121976 (DD/MM/YYYY)
Class/Group	***	(A/B/C)
Cadre	:-	B.L.AS. SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby knowledge and b		that the above details are true to the best of my
		Name of Employee: 14721 9711 (1-2)
		Name of Employee:1.4.7%
Place: 4201)	*****	Designation: TIMES
Date:1.3 2:24	23	Department: ARIS SAFENTED WESTERN VIZ-17

Note:

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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